

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Writ Petition(s) (Civil) No(s). 286/2017

SUNITA TIWARI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 14-08-2017 This petition was called on for hearing today.

For Petitioner(s)

Ms. Sunita Tiwari, Adv.
Mr. T.S. Chaudhary, Adv.
Mr. Kamal Mohan Gupta, AOR

For Respondent(s)

Mr. Mukesh Kumar Singh, Adv.
Ms. Ajita Sharma, Adv.
Ms. Amita, Adv.
Mr. Purushottam Sharma Tripathi, AOR
Ms. Shubhada Kubde, Adv.
Ms. Hemantika Wahi, AOR
Mr. Umesh Babu Chaurasia, Adv.
Mr. B. V. Balaram Das, AOR
Mr. Shalinder Saini, Adv.
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3, 5, 7 and 8 have been served but no
one has entered appearance.

Respondent No.4 has already filed counter affidavit.

Last and final opportunity is granted to respondent No.6
for filing counter affidavit within four weeks.

List again on 12.9.2017.

RAJESH KUMAR GOEL
Registrar